

OFFICE THE COURT OF DISTRICT MOBILE MAGISTRATE, TRAFFIC KATHUA

1. State Vs Shaid Ali under section 188 RPC and 3 PCA Act.
Under FIR No. 10/2014 P/S Lakhapur.
2. State Vs Gul Mohd under section 188 RPC and 3 PCA Act.
Under FIR No. 413/2013 P/S Kathua.
3. State Vs Maskeen Ali under section 188 RPC and 3 PCA Act.
Under FIR No. 23/20136P/S Lakhapur.
4. State Vs Roshan Kumar under section 379 RPC Under FIR
No. 177/2015 P/S Kathua.
- 5.State Vs Liaqat Ali under section 188 RPC and 3 PCA Act.
Under FIR No. 498/2013 P/S Kathua.